

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ALLAHABAD BENCH ALLAHABAD.**

Dated : This the 13<sup>th</sup> day of December 2018

**Contempt Petition No. 330/0091 of 2018**  
**In**  
**Original Application No. 330/01168 of 2017**

**Hon'ble Ms. Ajanta Dayalan, Member – A**  
**Hon'ble Mr. Rakesh Sagar Jain, Member – J**

Anand Bharati, adopted son of late Chandra Mohan, R/o Quarter No. 148 A.E.N., Purushottam Puri Colony, Nooruddin Shahid Phulwariya, Cantt. Varanasi.

. . .Applicant

By Adv : Shri Gulab Chandra

**V E R S U S**

Shri Satish Kumar, The Divisional Railway Manager (Admin.) North Railway Hazaratganj, Lucknow.

. . .Respondent

By Adv: Shri G.K. Tripathi

**O R D E R**

**By Hon'ble Ms. Ajanta Dayalan, Member - A**

Shri Rupesh Kumar Singh proxy counsel to Shri Gulab Chandra, learned counsel for the applicant and Shri G.K. Tripathi, learned counsel for the respondents are present.

2. Respondent's counsel states that the respondent has complied with the order of this Tribunal dated 22.09.2017 and reasoned and speaking order has been passed on 27.09.2018. He is filing compliance affidavit today after serving its copy to applicant's counsel.

3. Applicant's counsel does not object for disposal of contempt petition.

4. In view of the above, since the order of this Tribunal complied with, the contempt petition is dismissed. Notice issued to the respondent is discharged.

**(Rakesh Sagar Jain)**  
Member (J)

**(Ms. Ajanta Dayalan)**  
Member (A)

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